

Royalty paid by coal block

1879. DR. T. SUBBARAMI REDDY: Will the Minister of COAL be pleased to state:

- (a) whether the Ministry of Steel has recently stated that the royalty to be paid by a coal block allocated to the concerned mineral rich State should be based on the actual reserves of the allocated blocks or on the quantum of coal extracted from it;
- (b) if so, the reaction of Government in this regard; and
- (c) the other measures Government proposes to take to discourage non serious players from taking part in the bidding process?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) No. Sir.

- (b) Does not arise in view of (a) above.
- (c) The guidelines/modalities for allocation of coal/lignite blocks through competitive bidding route have not yet been finalized.

Construction of new warehouses

1880. SHRI B.S. GNANADESIKAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has proposed to build new warehouses for Food Corporation of India; and
- (b) if so, the details thereof and the details of FCI godowns proposed to be built during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and b) Yes, Sir. In the current financial year 2010-11, the Government has released a total of Rs. 35 crore to FCI for construction of storage godowns in the country under Plan Scheme. This includes Rs.25 crore for States of the North Eastern Region and Rs.10 crores for the States of other than North Eastern Region. The on-going projects for construction of storage godowns under the Plan Scheme by FCI are given in Statement (See below). For the year 2011-12, there is a provisional allocation of Rs. 74.94 crore for construction of storage godowns under Plan Scheme. This includes Rs. 59.94 crore for States of the North Eastern Region and Rs.15 crore for the States of other than North Eastern Region. The construction of godowns by FCI in future will depend on allocation of funds by the Planning Commission for the purpose and availability of land.

Statement

*The details of on-going projects for construction of storage godowns
under the Plan Scheme by FCI*

| Sl. No. | Name of project/State | Capacity (in MTs) |
|---|---|-------------------|
| North Eastern Region | | |
| 1. | Hailakandi/Assam | 5,000 |
| 2. | Changsari/Assam with siding | 50,000 |
| 3. | Kohima Nagaland | 5000 |
| 4. | Churachandpur/Manipur | 2500 |
| 5. | Senapati/Manipur | 5,000 |
| 6. | Jiribam/Manipur within existing complex | 2500 |
| 7. | Tura/Meghalaya within existing complex | 2500 |
| 8. | Jorhang/Sikkim | 5000 |
| Areas other than North East Region | | |
| 9. | Gujjar Ka Talab (Noorpur) HP/(within existing complex) | 5000 |
| 10. | Dungripally/Orissa | 9170 |
| 11. | Lakshadweep/UT | 2500 |

Price of rice for APL cardholders

1881. DR. T.N. SEEMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the price of rice allocated for distribution to APL category cardholders;
- (b) whether Kerala Government has requested to reduce the price to Rs. 8.90 per kg. as in the case of PDS rice since the quality of rice is the same; and
- (c) whether Government would reduce the rate as requested above?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Rice is allotted at Central Issue Price of Rs.830 per quintal for distribution to APL category of cardholders.